

High Court of Jammu and Kashmir at Jammu

ORDER

No:- 1137

Dated:- 24/2-2017

Sanction is hereby accorded to the grant of fifteen days earned leave w.e.f. 25.11.2017 to 09.12.2017 in favour of Shri Madan Lal, Special Excise Mobile Magistrate, Jammu.

Besides, Ms. Arti Mohan, Sub-Judge, Leave Reserve, is posted as Special Excise Mobile Magistrate, Jammu as a stop gap arrangement, till such time the present incumbent joins his duties.

By Order

(Sanjay Dhar)

Registrar General

No:- 31126-31/25

Dated:- 24/2-2017

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice Ramalingam Sudhakar, (Hon'ble Administrative Judge, District Jammu).
.....for kind information of His Lordship.
3. Registrar Judicial, High Court Wing, Jammu for information and necessary action.
4. Principal District & Sessions Judge, Jammu for information.
5. Shri Madan Lal, Special Excise Mobile Magistrate, Jammu
6. Mrs. Arti Mohan, Sub Judge, Leave Reserve, High Court Wing, Jammu.

.....for information and n/compliance.

Registrar General